

GOVERNMENT OF ODISHA
SCHOOL AND MASS EDUCATION DEPARTMENT

No. 16681 /SME, Date 11.07.2023
SME-OE-OE1-0019-2015

OFFICE ORDER

In pursuance of Sub-Section (1) of Section-19 of the Right to Information Act, 2005 and Sub-Rule - 3 (1&3) of RTI Rules, 2005, Sri Sangram Keshari Mohapatra, IAS, Additional Secretary to Government, School & Mass Education Department is hereby designated as "1st Appellate Authority" in respect of School & Mass Education Department.

By order of Commissioner-cum-Secretary

Memo No. 16682 /SME, Date 11.07.2023

Deputy Secretary to Government

Copy forwarded to all Departments of Government for information and necessary action.

Memo No. 16683 /SME, Date 11.07.2023

Deputy Secretary to Government

Copy forwarded to the Registrar, State Information Commission, Odisha, Block No.B-1, Toshali Plaza, Satyanagar, Bhubaneswar for information and necessary action.

Memo No. 16684 /SME, Date 11.07.2023

Deputy Secretary to Government

Copy forwarded through Notice Board application of OSWAS to all Officers, staff of S & ME Department having OSWAS ID for information and necessary action.

Memo No. 16685 /SME, Date 11.07.2023

Deputy Secretary to Government

Copy forwarded to Sri Sangram Keshari Mohapatra, IAS, Additional Secretary to Government, School & Mass Education Department for information and necessary action.

Deputy Secretary to Government

